

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.05.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2545 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Ashok Kumar Gupta Resolution Professional of Andes Town Planners Pvt. Ltd. Vs. Highness Infradevelopers Pvt. Ltd.	Utsav Mukherjee
2.	I.A. No. 2583 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sidharth Bharatbhushan Jain & Ors. Vs. State Bank of India & Ors.	Keith Varghese
3.	I.A. No. 2584 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Victory Welfare Association Vs. Dream Procon Pvt. Ltd. & Anr.	PBA Srinivasan

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